

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

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LIBRARY

O.A/350/770/2020

Date of Order: 11.11.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

TANMOY RANJAN PAUL  
VS  
D/O INDIA POST

For The Applicant(s): Mr. K. Sarkar, counsel

For The Respondent(s): Mr. P. N. Sharma, counsel



ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. The applicant is aggrieved that in spite of Government of India O.M dated 18.05.2020, for preventive measures against Covid-19, directing all the Departments for 50% staff attendance, however, the respondents have passed order directing staffs for 100% attendance and, being aggrieved with such order, he preferred representation to the authorities highlighting his grievance.

3. Since, reportedly, <sup>many</sup> all the Govt. Departments are observing 100% attendance even in this pandemic; we disposed of this O.A without any further direction or order. No costs.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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